

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 41(ND)2015**  
**CA. NO.**

**CORAM:**

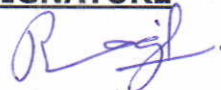

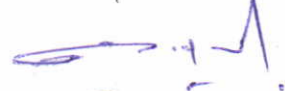


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016**

**NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd**


**SECTION OF THE COMPANIES ACT: 397/398**

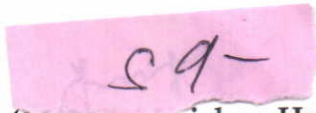
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Rajesh Aggarwal	Adv.	R-5	
2.	S Koley	Pls	Petitioner	
3.	Sushant Kumar	Adv	Petitioner	
4.	Mukesh Aggarwal	Director	Petitioner	
5.	Amit Bajal	Advocate	Resp. 1, 2 & 4	

**ORDER**

Learned counsel for the petitioner and the respondent No.R-5 are present. Learned counsel for the petitioner and the respondent No.R-5 seek and are given 2 weeks' time to file the written submissions and the list of the judgments on which they intend to rely.

List on 21.10.2016 for further orders.

  
(R.Varadharajan)  
Member (Judicial)

  
(Mairara) Krishan Hanjura  
Member (Judicial)